

company for prescribing its medicines even though cheaper alternatives from better known companies are available in the market, if so, the details thereof;

(b) whether any investigation is conducted into such complaints; and

(c) if so, the details thereof and action taken if any against the doctors involved?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) to (c) Yes. The Medical Council of India has informed that they are in receipt of an anonymous complaint, which had been referred by the Department of Pharmaceuticals, Ministry of Chemicals and Fertilizers, New Delhi. The complaint is against several doctors for receiving cash payment, foreign trips, gifts, etc. from ERIS Life Sciences Pvt. Limited, Ahmedabad. The matter has been placed before the Ethics Committee of the MCI.

#### **Expansion of runway at Mangalore Airport in Karnataka**

\*300. DR. VIJAY MALLYA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government has proposed to extend the runway at Mangalore Airport, where 158 passengers of Air India Express flight had lost their lives;

(b) whether any proposal has been submitted by the State Government Karnataka to the Ministry in this regard;

(c) if so, by when the proposed expansion will be undertaken; and

(d) by when, the necessary permission will be accorded by the Ministry?

THE MINISTER OF CIVIL AVIATION (SHRI ASHOK GAJAPATHI RAJU PUSAPATI): (a) Yes, Sir.

(b) to (d) No, Sir. However, Airports Authority of India (AAI) has projected additional requirement of 289.335 acres of land for extension of runway to the State Government.

#### **Bird Flu outbreak in Kerala**

\*301. SHRIMATI AMBIKA SONI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether avian influenza or Bird Flu outbreak was reported in Kerala after mass deaths of ducks in Alappuzha district;

(b) if so, the action taken by Government in response thereto; and